

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

NEW DELHI: DATED THE 25th JANUARY, 1977.

NOTIFICATION
(INCOME-TAX)

NO. 637 (F.NO.197/196/76-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Railway Surakshak Kalyan Nidhi, New Delhi" for and from the assessment year 1977-78.

Sd
(M. SHASTRI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Raisuri Garden), New Delhi.

Copy to:-

1. Shri M.B.Kaushal, Asstt. Inspector General, RPF & Secretary, Rail Surakshak Kalyan Nidhi, Railway Board, New Delhi.
2. The Commissioner of Income-tax, Delhi-II, C.R. Building, New Delhi, with reference to his letter No. CIT.XI/TE/58/76/23712 dated 11.10.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(R&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.S.D.T.
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9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Company Affairs, (Department of Legal Affairs), New Delhi.

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(M. SHASTRI)
UNDER SECY. CENTRAL BOARD OF DIRECT TAXES